

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 13

Dated Guwahati, the 08th February, 2024

The Gauhati High Court is pleased to allot the vacant room, earlier used as Front Office of the Gauhati High Court Legal Services Committee (GHCLSC), near the main entrance in the ground floor of the High Court Old Block, temporarily to Seema Goyal, Sr. Director (IT), NIC, Assam.

This Notification will come into force with immediate effect.

By order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-53/2006/ 739 - 754 / G, Dated the 08th February, 2024.

Copy to:-

1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The AO (J), _____, Section, Gauhati High Court, Guwahati.
13. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Gauhati High Court Notice Boards.

Sd/- S. K. Poddar
REGISTRAR GENERAL

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08-02-2024